

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.2159
TO BE ANSWERED ON 10th DECEMBER, 2021

USE OF DEFENCE LAND FOR PUBLIC PURPOSES

2159. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of DEFENCE
be pleased to state:

- (a) whether the Ministry has issued guidelines to the Central Ministries/Departments, Chief Secretaries of States and local bodies relating to the process of transfer of Defence land for public utility and Infrastructural projects and if so, the details thereof;
- (b) the details of Defence land transferred to Brihanmumbai Municipal Corporation particularly in Mumbai Metropolitan City for the said purpose as on date, date-wise and place-wise;
- (c) whether the Defence land transferred to Brihanmumbai Municipal Corporation till date has been utilized for public use and if so, the details thereof; and
- (d) if not, the details of such Defence land which has not been utilized along with the reasons for the same?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) Yes, Sir. Ministry of Defence has issued guidelines vide letters dated 11.03.2015, 02.02.2016 and 21.10.2020 for transfer of Defence land for public infrastructure projects to Central Government Departments, State Governments and Organisations under their control as also local bodies.
- (b) & (c): The details of Defence land transferred to Brihanmumbai Municipal Corporation for public infrastructure projects, date-wise and place-wise, are given at **Annexure**. The transferred defence land reportedly is being utilised for public use.
- (d) Does not arise in view of reply to part (b) & (c) above.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 2159 FOR ANSWER ON 10.12.2021 REGARDING 'USE OF DEFENCE LAND FOR PUBLIC PURPOSES'.

Details of defence land transferred to Brihanmumbai Municipal Corporation

Sl.No.	Name of defence land transferred	Indenting Authority/ purpose	Area (in acres)	Place	Date of transfer
1	Sewerage Pumping station near Afghan Church Colaba	MCGM/ Sewerage System	0.256	C.S. No.4, Colaba Promontory, Mumbai	17.04.1958
2	Part of Naval Civilian Housing Colony, Powai	MCGM/ for BMC School	0.7413	Sy. No.47, Powai, Mumbai	01.06.1966
3	Sewerage Pumping station near Afghan Church Colaba	MCGM/ Sewerage System	0.508	Block-VIII, Colaba Promontory, Mumbai	16.03.1970
4	Part of Naval Civilian Housing Colony, Powai	MCGM/ for construction of flyover	3.29	Powai, Mumbai	19.10.2006
5	Defence land at Cuffe Parade	MCGM/ for laying of water pipeline	0.064	Colaba, Mumbai	License deed executed on 24.06.2019
